

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Sugesan Transport Pvt Ltd

MAIN PETITION NUMBER : IBA/779/2020

(IA/MA) APPLICATION NUMBERS

RST.A/17(CHE)/2022 in RST.A/4(CHE)/2022; IA/1222(CHE)/2022

ORDER

None appears on behalf of the Applicant.

It is seen that this is the Restoration Application.

In view of the absence of the Applicant herein, this matter is **dismissed
for non-prosecution.**



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT